NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

	TE HEARING HELD ON 07.02.2010 AT TOLOUTELL
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.135/252/HDB/2018
NAME OF THE COMPANY	Indra Minerals Private Limited
NAME OF THE COMPANY	muta Minerals I II was Zimisa
	Indra Minerals Private Limited
NAME OF THE PETITIONER(S)	Indra Minerals Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252
ONDER SECTION	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manoj Kumar Koyalkar	CS'm praitie	manoj@mnklaws.6m 9948859300	m)

Counsel for Respondent(s):

Name of the Councel(s)	Designation	E-mail & Telephone No.	Signature
Name of the Counsel(s)	Designation	B man es total	
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ORDER

Heard Mr.Manoj Kumar Koyalkar Learned PCS for the Petitioner.

Issue notice to the RoC, and the RoC is directed to submit his report within 4 weeks.

Post the case on 04th April 2018.

Member (T)

Member (J)

Ramu